### GOVERNMENT OF INDIA MINISTRY OF POWER

## LOK SABHA UNSTARRED QUESTION NO.1633 TO BE ANSWERED ON 28.12.2017

#### ACCESS TO ELECTRICITY IN RURAL AREAS

#### 1633. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of POWER be pleased to state:

(a) the percentage of rural households in the country which have access to electricity;

(b) whether the Union Government is aware that electrical infrastructure in rural areas in various States is inadequate such as transformers whose earthing hasn't been done properly; and

(c) if so, the details thereof and the steps taken/being taken to inspect the villages and rectify this problem?

#### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a): As per census 2011, out of 16.78 crore rural Households, 9.28 crore (55.3%) households had electricity as primary sources of lighting. Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), 2.77 crore BPL Households have been released free electricity connections so far. In addition, the State Power Departments/Distribution Companies (DISCOMs) have released connections to other categories of consumers too.

(b) & (c): Electricity is a concurrent subject and creation of intra-state electricity infrastructure is primarily the responsibility of concerned State Government/Distribution utility. However, Government of India is supplementing the efforts of the States in creation as well as augmentation of rural electricity infrastructure including installation of transformers through DDUGJY. In order to ensure the quality of the infrastructure created in villages/habitations under the scheme, a quality monitoring mechanism has been put in place and any discrepancy found is forwarded to the respective Project Implementing Agencies for rectification.

\*\*\*\*\*